

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 107  
173/241- 242/PB/2019

**IN THE MATTER OF:**

Emaar MGF Land Ltd. & Ors.  
Vs  
Emaar Holding II

... Applicant/Petitioner  
... Respondent

**Order under Section 241-242.**

**Order delivered on 15.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

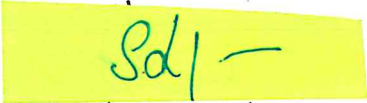
**PRESENT:**

For the Applicant : Mr. S.N.Mookherjee, sr. adv., Mr. Dheeraj Nair,  
Mr. Kumar Kislay, Angad Baxi, Naman Chowdhary, advs.  
For the Respondent : Dr. U K Chaudhary, Sr. Adv., Mr. Jayant Mehta,  
Ms. Manisha Chaudhary, Mr. Mansumyer Singh,  
Mr. Aditya Bisht, Mr. Satyam Roy,  
Mr. Pranay Chitale, Adv. For R 2, 3, 4 and 8.  
Mr. Krishnendu Datta with Mr. Kunal Mimani  
Ms. Mehak Khurana, Adv. for Respondent No. 9.  
Mr. Sajan Poovalya, Sr. Adv. Mr. Kunal Sinha,  
Ms. Raksha Agrawal, Mr. Shikhar Maniar, Adv.  
for Respondent No.1

**ORDER**

List the matter on 21.01.2021 & 22.01.2021.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**